

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 122 of 2011

Dated : 2nd December, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Punjab State Power Corporation Ltd. ... Appellant(s)

Versus

Punjab State Electricity Regulatory Comm. ...Respondent(s)

Counsel for the Appellant(s): Mr. Anand K. Ganesan &
Ms. Sneha Venkataramani
Counsel for the Respondent(s): Mr. Rohit K. Singh for Mr. Sakesh Kumar

ORDER

At the request of the learned counsel for the Respondent, Post
the matter on **15.12.2011.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/ks